

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEEDNRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).2092/2006

LAXMAPPA AMALJERI

Petitioner(s)

VERSUS

TAMMANNA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report))

Date: 31/08/2006 This Petition was called on for hearing today.

For Petitioner(s) Mr. Basana Prabhu S. Patil, Adv.

Mr. V.N. Raghupathy, Adv.

Mr. B. Subrahmanya Prasad, Adv.

For Respondent(s)

Mr. Sanjay R. Hegde, Adv.

UPON hearing counsel the Court made the following

O R D E R

Service is complete.

Therefore, list the matter before the Hon'ble Court, as this matter falls under

'Complete Category', as per Office Order dated 2.8.2006.

(B. Sudheendra K

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